## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/10 & 11/CAA/2017

NAME OF THE TRANSFEROR

: VALEO INDIA PVT LTD

NAME OF THE TRANSFERRE

: VALEO LIGHTING SYSTEMS INDIA PVT LTD

**UNDER SECTION** 

: 391/394

S.No. Name (in Capital)

Represented by

Signature

PAWAN JHABAKH

Counsel for Pehhoner

## **ORDER**

Counsel for Petitioner present. He submitted that Official Liquidator has not filed the report. Therefore, at request, time is enlarged. Put up on 21.07.2017 at 10.30 A.M.

[. v. Jager from -

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

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(CH. MOHD SHARLEF TARIQ) MEMBER (JUDICIAL)